NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER:

CP/78/2017

NAME OF THE PETITIONER(S): THE SOUTH TRAVANCORE PLANTATIONS LTD

UNDER SECTION: 14(1)

S.No. NAME (IN CAPITAL): DESIGNATION: SIGNATURE

REPRESENTATION BY WHOM

N. SRIDGARAN PCS

RATESH

Achoc Care

Present At 10.50 AM

Present: All Strain American Amer

ORDER

PCS representing the applicant and counsel for the applicant present. Heard. Order is reserved.

Anantha Dadmanah

K Anantha Padmanabha Swamy Member (Judicial)

bc